NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANAN	THA PADMANABHA SWAMY, MEMB	ER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/218/2016	
NAME OF THE PETITIONER(S)	: Muneez Rahman	
NAME OF THE RESPONDENT(S)	: Glosoft Technologies Pvt Ltd & 3 Others	
UNDER SECTION	: 111A	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATUR
	REPRESENTATION BY WHOM	
Kicrawtham Kumar Athiban Vijay AK ROHAN RATASEKARANI IN RATACIOPAL DE RACHUN Advocalis	Council for	bemvifur AD. A Joseph
- A.M. Svidharan		

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ORDER

Shri A M Sridharan, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1, R2 & R4 and Shri Athiban Vijay, representing counsel for R3 are present. Counsel for petitioner reported ready for submitting arguments in the main CP. Both the counsel for respondents sought some time for submitting arguments. Counsel for petitioner brought to the notice that as per the sur rejoinder filed by R3, copies of counters filed by R1, R2 & R4 were not served on R3 and submitted to direct the counsel for R1, R2 & R4 to serve a copy of the counters to R3. Hence counsel for R1, R2 & R4 is directed to serve a copy of the counters to R3 without any delay. The matter is posted for final hearing. Put up on 24.01.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)